## RAJASTHAN HIGH COURT, JODHPUR CIRCULAR

No.: 11/P.I/2014

Date: 06.08.2014

То

All the Chief Judicial Magistrates.

(Principal Magistrate of all the Juvenile Justice

Boards)

Sub.:

Regarding expeditious disposal of cases pertaining

to Juveniles.

No.: Gen./XV/89/2014/3057

Date: 06.08.2014

It has come to the notice that in Juvenile Justice Boards, disposal of cases is very low in proportion to the number of cases pending.

Therefore, it is enjoined upon you to expedite the disposal of cases pertaining to juveniles as per law, else the matter will be viewed seriously.

BY ORDER

6/8/17

REGISTRAR GENERALO